GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 872 ANSWERED ON 7th FEBRUARY, 2019

ROAD ACCIDENT

872. SHRI L.R. SHIVARAME GOWDA: SHRIMATI ANJU BALA: SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether according to an official report, Indian roads claim lives of 56 pedestrians per day;

(b) if so, the details of road accidents during the last four years, State-wise;

(c) the remedial measures being taken by the Government to reduce road accidents and to improve road safety in the country;

(d) whether according to a study by the World Bank and National Highway Authority of India (NHAI), 30 per cent of Delhi-Mumbai National Highway is unsafe for cars; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

(a) As per information received from police department of States/UTs the total number of Pedestrians killed under the category of road user during the last four calendar years i.e 2014 to 2017 are shown in the table given below:

Years	Total number of persons	Pedestrian killed under the category	Pedestrian killed per
	killed in the country	of road user in the country	day in the country
2014	1,39,671	12330	34
2015	1,46,133	13894	38
2016	1,50,785	15746	43
2017	1,47,913	20457	56

(b) The State-UT wise details in respect of number of Pedestrians killed under the category of road user and Road accidents during the last three calendar years i.e 2014 to 2017 are given at Annexure-I and Annexure –II.

(c) The Government has made necessary amendment in Section 135 and Schedule VII of Companies Act as well as the provisions of the Companies (Corporate Social Responsibility Policy) Rule 2014 which *inter-alia* envisage that every qualifying company requires spending of at least 2% of its average net profit for the immediately preceding 3 financial years on CSR activities. These activities also include road safety.

The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents and road accident fatalities as per details mentioned under: -

(i) Government has launched a mobile app for highway users i.e. "SukhadYatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.

(ii) Rectification of identified Black spots.

(iii) Road Safety Audits are being carried out at all stages of development of the highway i.e. design / construction / operation stages.

(iv) Facilities such as Foot Over bridges & under passes are being provided wherever required, for safe crossing of pedestrians and other road users.

(v) Road Safety Week is observed every calendar year for spreading awareness about safer behaviour of road users on National Highways.

(vi) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws.

(vii) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety. Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.

(viii) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.

(ix) Road safety has been made an integral part of road design at planning stage.

(x) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.

(xi) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.

(xii) Advocacy/Publicity campaign on road safety through the electronic and print media.

(xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.(xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.

(xv) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.

(xvi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.

(xvii) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.

(xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

(xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.

(xx) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

(xxi) Free Eye Check-up Camp and distribution of eye glasses is conducted for truck/bus drivers operating on NH.

(xxii) Capacity building through training of NHAI field staff /Concessionaires/Contractors/Consultants engaged in NHAI project works throughout India.

(xxiii) Facilities such as Foot Over bridges & underpasses are being provided wherever required, for safe crossing of pedestrians and other road users.

(xxiv) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017.

(d) & (e) As per the study conducted by International Road Assessment Programme (IRAP) organization.

IRAP studied 1397.4 km of Delhi-Mumbai corridor (divided road) and 1318.3 km of Mumbai-Chennai corridor (divided road). The IRAP study provides star rating of the road sections considering more than 50 parameters of the road cross-section and geometry. It was found out that 30% of the length was having less than 3-Star rating (where 5-Star means safest and 1-Star means unsafe). Similarly, for Mumbai-Chennai corridor 50% of the length was found to be of less than 3-Star rating.

The National Highway passing through urban/semi-urban areas or developed villages required pedestrian and NMT facilities, which are absent as per study. Also, traffic is moving through the intersections at speed higher than 60 kmph. According to i-RAP, for the design speed of 100 kmph for the two corridors, and based on operating speed of 85th percentile speed, the roads were considered to be unsafe for motor vehicles for 30% and 50% length respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 872 ANSWERED ON 07-02-2019 ASKED BY SHRI L.R. SHIVARAME GOWDA: SHRIMATI ANJU BALA: SHRI TEJ PRATAP SINGH YADAV: REGARDING "ROAD ACCIDENTS".

S.No	States/UTs	2014	2015	2016	2017
1	Andhra Pradesh	72	691	1251	1379
2	Arunachal Pradesh	0	0	0	3
3	Assam	53	36	24	538
4	Bihar	144	184	200	769
5	Chhattisgarh	80	42	49	467
6	Goa	68	64	59	47
7	Gujarat	714	719	697	985
8	Haryana	204	228	1596	1071
9	Himachal Pradesh	0	0	214	171
10	Jammu & Kashmir	25	28	58	62
11	Jharkhand	74	34	10	262
12	Karnataka	1458	1207	599	1054
13	Kerala	1275	1300	1246	1332
14	Madhya Pradesh	1767	1962	1627	1280
15	Maharashtra	592	1162	2103	1831
16	Manipur	0	0	4	15
17	Meghalaya	6	5	32	46
18	Mizoram	17	10	4	18
19	Nagaland	6	5	1	5
20	Odisha	265	318	251	533
21	Punjab	339	423	433	265
22	Rajasthan	1021	867	898	863
23	Sikkim	0	3	3	10
24	Tamil Nadu	2567	2618	2966	3507
25	Telangana	0	598	619	972
26	Tripura	22	29	42	57
27	Uttarakhand	117	106	18	127
28	Uttar Pradesh	598	325	284	1192
29	West Bengal	0	109	72	1039
30	Andaman & Nicobar Islands	10	12	5	9
31	Chandigarh	0	47	38	32
32	D & N Haveli	20	17	9	2
33	Daman & Diu	2	11	7	9
34	Delhi	749	684	250	423
35	Lakshadweep	0	0	1	0
36	Puducherry	65	50	76	82
	Total	12,330	13,894	15,746	20,457

Total Persons Killed under the category of Pedestrian during the calendar years 2014 to 2017

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S. No	State/UTs	2014	2015	2016	2017
1	Andhra Pradesh	24440	24258	24888	25727
2	Arunachal Pradesh	205	284	249	241
3	Assam	7144	6959	7435	7170
4	Bihar	9556	9555	8222	8855
5	Chhattisgarh	13821	14446	13580	13563
6	Goa	4229	4338	4304	3917
7	Gujarat	23712	23183	21859	19081
8	Haryana	10676	11174	11234	11258
9	Himachal Pradesh	3058	3010	3168	3114
10	Jammu & Kashmir	5861	5836	5501	5624
11	Jharkhand	5201	5162	4932	5198
12	Karnataka	43713	44011	44403	42542
13	Kerala	36282	39014	39420	38470
14	Madhya Pradesh	53472	54947	53972	53399
15	Maharashtra	61627	63805	39878	35853
16	Manipur	743	671	538	578
17	Meghalaya	542	606	620	675
18	Mizoram	132	70	83	68
19	Nagaland	305	54	75	531
20	Odisha	9648	10542	10532	10855
21	Punjab	6391	6702	6952	6273
22	Rajasthan	24628	24072	23066	22112
23	Sikkim	203	219	210	196
24	Tamil Nadu	67250	69059	71431	65562
25	Telangana	20078	21252	22811	22484
26	Tripura	716	647	557	503
27	Uttarakhand	1410	1523	1591	1603
28	Uttar Pradesh	31034	32385	35612	38783
29	West Bengal	12875	13208	13580	11631
30	Andaman & Nicobar Islands	218	258	238	189
31	Chandigarh	369	416	428	342
32	Dadra & Nagar Haveli	87	69	70	67
33	Daman & Diu	39	70	71	79
34	Delhi	8623	8085	7375	6673
35	Lakshadweep	1	3	1	1
36	Puducherry	1111	1530	1766	1693
Total		489400	501423	480652	464910

Total Number of Road Accidents in India: 2014 to 2017